

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 1898
ANSWERED ON 14/12/2023

NEW AND RENEWABLE ENERGY PROJECTS IN BIHAR

1898. SHRI DULAL CHANDRA GOSWAMI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of the capacity installed by new and renewable energy sources in Bihar, source-wise;
- (b) whether the Government proposes to take steps to increase the new and renewable energy capacity in Bihar and if so, the details thereof;
- (c) the quantum of funds allocated, released and utilised for the purpose during each of the last three years and the current year;
- (d) the details of the proposals approved for various new and renewable energy projects in Bihar during the said period; and
- (e) the details of the proposal pending with the Union Government till date?

ANSWER

**THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER
(SHRI R.K. SINGH)**

- (a) As on 30 November 2023, the installed capacity of renewable energy in Bihar is 420.2 MW. This includes 70.7 MW small hydro power, 126.0 MW bio power and 223.5 MW solar power.
- (b) The Government of India is undertaking several steps to increase the new and renewable energy capacity in all states, including Bihar. These inter alia include:
 - Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
 - Waiver of Inter State Transmission System (ISTS) charges for inter-State sale of solar and wind power for projects to be commissioned by 30th June 2025 and graded ISTS charges thereafter,
 - Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2030,
 - Implementation of schemes and programs including Development of Solar Parks and Ultra Mega Solar Power Projects Scheme, Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan Yojana (PM-KUSUM), Grid Connected Solar Rooftop Programme, CPSU Scheme Phase-II (Government Producer Scheme).
 - Laying of new transmission lines and creating new sub-station capacity for evacuation of renewable power,
 - Setting up of Project Development Cell for attracting and facilitating investments,
 - Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects,
 - Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators,
 - Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022,
 - Notification of Late Payment Surcharge and related matters Rules 2022.
 - Notification of Electricity Amendment Rules 2022 with provision of Uniform Renewable Energy Tariff for Central Pool.
 - Launch of the National Green Hydrogen Mission with the objective to make India a hub for Green Hydrogen production and exports.

(c) The quantum of funds sanctioned under various schemes implemented by the Ministry of New and Renewable Energy during the last three years and the current year are as follows:

(Rs. In Crores)

Year	Funds Allocated (Revised Estimates)	Expenditure
2020-21	3591.00	3096.73
2021-22	7681.80*	6792.83
2022-23	7033.00	5745.86
2023-24 (Upto Nov, 2023)	7848.00	4034.26

*Additional funds of Rs. 2500 crore provided for infusion of equity in Indian Renewable Energy Development Agency (IREDA) and Solar Energy Corporation of India (SECI)

(d) & (e) Under Component C of PM KUSUM scheme, one proposal for Feeder Level Solarization of 1.6 lakh pumps was approved for Bihar in FY 2022-23. A capacity of 20 MW has been allocated to the State under roof-top solar programme during 2021-2022.

Further, two projects of biomass to power have been sanctioned in Bihar in 2021-22 while another proposal for non bagasse cogeneration project of 14.2 MW capacity has been received under the Biomass Scheme.
